

charge of negligence of duty, wilful absence, misbehaviour or involvement in smuggling of smark, etc. In the cases in which enquiry has been completed, 10 have been issued warning/censured. In 6 cases the punishments of withholding of increment/reduction in pay have been awarded. In the remaining cases, the charges ag: the concerned officials were not proved.

(b) 238 additional posts inc<sup>l</sup> the post of full-time I.G. (Prison) have been sanctioned for the Central jail, Tihar. 6 more vehicles have also been sanctioned. A number of walkie-talkie and wireless sets have been provided and a control room been set up at Tihar Jail.

(c) During the year 1983, 3 complaints were received and in the year 1985 one complaint was received.

**'Punjab Governn! cnl's Demand  
for another Commission to settle  
Territorial Claims**

1399. SHRI SHEO KUMAR  
MISHRA;

SHRI KAPIL VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Punjab Government has urged the Central Government to set up a Commission to look into the territorial claims of Punjab and Haryana under clause 7.4 of the Prime Minister—Longowal accord; and

(b) if so, what is the Central Government's reaction in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) Does not arise.

**Effecting- Economy in Defence  
Expenditure**

1400. SHRI KAPIL VERMA:

SHRI SHEO KUMAR  
MISHRA:

"Will the PRIME MINISTER be pleased to state whether there are

any proposals under Government's consideration to effect economy in defence expenditure, particularly in the with- and efficiency of the armed forces?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): Yes, Sir. A review of the defence expenditure including that on civil defence expenditure is being undertaken in the light of the Prime Minister's directive regarding review of non-Plan expenditure.

**Sino-Bhutanese talks on Demarcation of  
Boundary**

1401. SHRI KAPIL VERMA:

SHRI SHEO KUMAR  
MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that China is holding talks with Bhutan for demarcation of border between the two countries; and

(b) what is the Government of India's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) Government of India have been following reports on the progress of the talks with interest.

**Migration of Hindus from Pakistan**

1402. SHRI LAL K. ADVANI;  
SHRI KAILASH PATI  
MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an estimate has been made of the damage done recently to Hindu shops, homes and temples in Pakistan;